

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:873
ANSWERED ON:01.03.2013
SHARE BUYBACK NORMS
Shetkar Shri Suresh Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has tightened/proposed to tighten share buyback norms; and
- (b) if so, the details and implementation status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) Securities and Exchange Board of India (SEBI) has proposed to review the SEBI (Buy Back of Securities) Regulations, 1998 with regard to the existing framework for buy back through open market purchases.
- (b) A discussion paper was put on SEBI's website on January 02, 2013, seeking public comments by January 31, 2013. 38 comments were received by SEBI before the last date.